

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.01.2025

ORDER NO. 1 of 2025

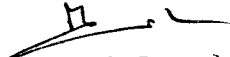
Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for **CESTAT, New Delhi** on **02.01.2025** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 02.01.2025 at 2:30 p. m.	Hon'ble Mr. Justice Dilip Gupta, President, and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Part heard matter: E/51490-51497/2022, E/51501-51507/2022 & E/51554/2022 Hindustan Zinc Ltd vs. Commissioner of Central Excise & CGST-Udaipur

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar